



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,7th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION
BENCH - I) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

27	WP(C)/6608/2018 (CONNECTED WITH ITEM NOS. 1-5 IN THE DAILY CAUSELIST DATED 07/05/2019, LISTED BEFORE THIS COURT.)	PURBANCHAL ENTERPRISE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI
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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
8)	MS. A VERMA	01-05-2019	To	10-05-2019
9)	MS. N M DEKA	02-05-2019	To	20-05-2019
10)	MR. L P SHARMA	30-04-2019	To	09-05-2019
11)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019
15)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
42	WP(C)/2928/2019 B/O	NAVA KR. PEGU AND 9 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MD S ALI MR. B K DAS	SC, APDCL
43	WP(C)/2929/2019 B/O	BOKUL BORA AND 42 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MD S ALI MR. B K DAS	SC, APDCL
<u>ORDER (STAY VACATING)</u>				
44	I.A.(Civil)/210/2019 FIXED in WP(C)/7360/2018 WITH WP(C)/7360/2018	SMT. BARNALI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ	MR. S SAIKIA
		BHUPEN NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. P SAIKIA MR. N J GOGOI	MR. M K CHOUDHURY (R5) GA, ASSAM MR. A BARKATAKI (R5) MR. N BARUAH (R5) MR P BHARDWAJ (R5) MR. M SARMA (R5)
45	WITH WP(C)/7188/2018	BINOY NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S SAIKIA MR. N J GOGOI MR. P SAIKIA	MR P BHARADWAJ (R5) MR. M K CHOUDHURY (R5) GA, ASSAM MR. A BARKATAKI (R5) MR. N BARUAH (R5)
	WITH I.A.(Civil)/4121/2018 in WP(C)/7188/2018	SMT. BARNALI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR N BARUAH	MR. P SAIKIA
<u>ADMISSION</u>				
46	WP(C)/904/2017 FIXED	BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.A CHETRY MS.U SARMA MR.M P SARMA MS.P BORGHAIN MR.U K NAIR	GA, ASSAM

47	WP(C)/4502/2017 FIXED	DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.N SHYAMAL MR.U K NAIR	GA, ASSAM SC, APSC
48	WP(C)/6230/2018 FIXED, BY SLIP	DWIJEN KALITA Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY
49	WP(C)/2137/2019 FIXED	GUNEN SARMA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H K DAS	SC, HEALTH
50	WP(C)/2581/2019 FIXED	SAKIRUL ISLAM AND 65 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, HEALTH
<u>ORDERS</u>				
51	I.A.(Civil)/1078/2019 FIXED in WP(C)/954/2019 WITH WP(C)/954/2019	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
		KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS. R KAKATI	GA, ASSAM
<u>HEARING</u>				
52	I.A.(Civil)/2121/2018 FIXED in WP(C)/3931/2017 WITH WP(C)/3931/2017	POJUL LOYING Versus ARUP MANTA AND 6 ORS. ARUP MANTA and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR.M K MISRA MR.M MAHANTA MR.M CHOUDHURY	GA, ASSAM SC, APSC MR. M CHOUDHURY SC, PERSONAL DEPT. GA, ASSAM MR G CHOUDHURY (SC, APSC) MR.T H HAZARIKA (R-6) MR J PAYENG (R6) MR. S DEKAR-6 MR. M CHETIA (R-6)
53	WP(C)/2278/2017 WITH	BAPUKAN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR.A K SHARMA MR.B KALITA	GA, ASSAM SC, APSC
54	WP(C)/4200/2017 WITH	RENU BORAH HANDIQUE Versus THE STATE OF ASSAM and 6 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	GA, ASSAM SC, APSC
55	WP(C)/7555/2017 WITH	RENU BORAH HANDIQUE Versus THE STATE OF ASSAM and 5 ORS.	MR.S SAIKIA MR.P SAIKIA	MR.C BARUAH GA, ASSAM SC, APSC
56	WP(C)/7652/2017	DR. SMT. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 6 ORS.	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR MR.M K MISHRA	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
8)	MS. A VERMA	01-05-2019	To	10-05-2019
9)	MS. N M DEKA	02-05-2019	To	20-05-2019
10)	MR. L P SHARMA	30-04-2019	To	09-05-2019
11)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019
15)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
9	WP(C)/1000/2019 FIXED	M/S. NANAK SINGH SUJAN SINGH SADANA PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	SC, EXCISE DEPTT.
	WITH			
10	WP(C)/8170/2017	M/S. SURYA KIRAN TRADECOM PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR.N J KHATANIAR MS.K TERONPI	SC, EXCISE DEPTT.
	WITH			
11	WP(C)/6141/2018	M/S. HILL VIEW BONDED WAREHOUSE PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR	SC, EXCISE DEPTT.
	WITH			
12	WP(C)/6256/2018	M/S. RADIANT MANUFACTURES PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR	SC, EXCISE DEPTT.
	WITH			
13	WP(C)/6266/2018	M/S. KDC BONDED WAREHOUSE PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	SC, EXCISE DEPTT.
	WITH			
14	WP(C)/6268/2018	M/S. THE EASTERN ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR	SC, EXCISE DEPTT.
	WITH			
15	WP(C)/6347/2018	M/S. ABHIJIT INTERNATIONAL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	SC, EXCISE DEPTT.
	WITH			
16	WP(C)/8463/2018	R.S.BONDED WAREHOUSE PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P BORA MRS. M C DUTTA MR. A CHETIA	MR. P N GOSWAMI SC, EXCISE DEPTT.

17	WITH WP(C)/653/2019	M/S. S.B.BONDED WAREHOUSE PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P BORA MRS. M C DUTTA MR. A CHETIA	SC, EXCISE DEPTT.
18	WITH WP(C)/1250/2019	BITOPAN CHALIHA WHOLESALE WAREHOUSE Versus THE STATE OF ASSAM AND 2 ORS.	MR. P BORA MRS. M C DUTTA MR. A CHETIA	SC, EXCISE DEPTT.
ORDERS				
19	I.A.(Civil)/1353/2019 WP(C) 1173/2017(D/O), FIXED in WP(C)/1173/2017	RANGAGORAH FISHERMEN CO- OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM and 5 ORS.	MR. S BANIK	GA, ASSAM
20	WP(C)/2033/2019 FIXED	PRALAY SHANKAR GUPTA Versus INDIAN OIL CORPORATION LTD. AND 6 ORS.	MS. Y SHAIZA MR G BAISHYA MD. A HASSAN	MR. K N CHOUDHURY MS. R DEKA (R1-R6) MR. M MAHANTA (R1-R6) MISS. R R KAKATI (R1-R6) SC, I O C
21	WITH WP(C)/2034/2018	PRALAY SHANKAR GUPTA Versus INDIAN OIL CORPORATION LTD. AND 6 ORS.	MR G BAISHYA MD. A HASSAN MS. B BORA	MR. K N CHOUDHURY (R1- R6) MR. M MAHANTA (R1-R6) MISS. R R KAKATI (R1-R6) MR. S SARKAR(R 7) MR. S P KAKOTI BORA(R 7) SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 5

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
12	WP(C)/2916/2019 B/O	M/S. PRANAB DUTTA AND ANR. Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA	ASSTT.S.G.I.
ADMISSION				
13	WP(C)/1746/2015 WITH WP(C) 1969/13, 3461/13 & 604/14 (ALL D/O), FIXED	BHURAGAON COLLEGE and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MS.M SARMAH MR.P GOHAIN MR.D BORGHAIN MS.M BHUYAN	SC, HIGHER EDUCATIONR1,2 SC, FINANCE(R3)
14	WITH WP(C)/1030/2015	KATAHGURI COLLEGE and ANR Versus THE STATE OF ASSAM AND 2 ORS	MS.D BORGHAIN MR.P GOHAIN MS.M BHUYAN	SC, HIGHER EDUCATIONR1-2 SC, FINANCE(R3)
15	WP(C)/176/2019 FIXED	ABDUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, ELEM. EDU
16	WITH WP(C)/7766/2018	ABDUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 4 ORS.	MR. B C DAS MR. M K CHOUDHURY MR. M KHAN MR. K I MAZUMDER MR B CHANDA KAKALI DEVI	SC, ELEM. EDU MR. D P CHALIHA (R5) MR. R ISLAM (R5) MR. U P CHALIHA (R5)
	WITH I.A.(Civil)/4269/2018 in WP(C)/7766/2018	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P CHALIHA MR. R ISLAM MR. U P CHALIHA	SC, ELEM. EDU MR. K I MAZUMDER

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

4	Review.Pet./90/2016 in RFA 40/13(D/O), FIXED	M/S MALPANI INDUSTRIES Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR S KHOUND MR.D DAS MR.R B PHOOKAN	MR.A SAHAD MR. D MOZUMDER (R1) MR. R K BHATRA (R1) MR.J B SAIKIA MR.D HALOI MR.S A HUSSAIN MS RIMPI DUTTA (R1) MR. A LAHKAR (R1)
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15)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
14	Crl.Pet./214/2016 FIXED	MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MS.B CHOUDHURY MR.B M CHOUDHURY MR.S D PURAKAYATHA MS.I TERANGPI MRS.M S SUNDI MR.U CHOUDHURY MS.M DUTTA MR.HABIBULLAH	PP, ASSAM(R1)
15	Crl.Pet./854/2017 FIXED	NAREN CHANGMAI and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MS. S BHUYAN MR. B B NARZARY MR. P MAHANTA MR. P MAHANTA MS. P SAHARIA	R M DEKA D DEKA MR. D J DAS PP, ASSAM
<u>ORDERS</u>				
16	I.A.(Crl.)/230/2019 AB/108/2018 (D/O), FIXED in AB/108/2018	SMT. SANGEETA JALAN Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
<u>HEARING</u>				
17	Crl.A./173/2001 (PART-HEARD), WITH LCR, FIXED (AT 2:00 P.M.) WITH	RA SHUKLA Versus C B I	MR. R. BARUAH	SC, CBI
18	Crl.A./192/2010	BINOD KR. SINGHI and ANR, Versus CENTRAL BUREAU OF INVESTIGATION,	MR K AGARWAL (A2) MR. B M CHOUDHURY (A2) MR.P KATAKI MR. U CHOUDHURY (A2) MR. M P BORKAKATI MR.A K AGARWAL MR.S P MAHANTA MSM WAHLANG MR.N D CHULLAI	MR.A C BURAGOHAIN MR.D K DAS MR.V K JINDAL SC. C.B.I.
19	Crl.A./140/2010 WITH LCR, FIXED	SUSHIL CHANDRA SINGHA, Versus THE STATE OF ASSAM and ORS,	MD.A KHAN MR.N G KUNDU MR.J DAS MR.P K R CHOUDHURY	MR.K SARMA MR.D DAS PP, ASSAM

20	Crl.Pet./428/2014 FIXED	BALDEV MALAKAR Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.N SARKAR MR.D DAS MR.M P CHOUDHURY MRD P SAHU	MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN SC, CBI
	WITH I.A.(Crl.)/469/2016 in Crl.Pet./428/2014	CENTRAL BUREAU OF INVESTIGATION Versus BALDEV MALAKAR	SC, CBI	MR.N N B CHOUDHURY MR.S SARMA MR.D DAS
21	Crl.Pet./485/2014	MD. NUR HUSSAIN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.D DAS MS.S CHOUDHURY	MS.A RANA MR.P CHOUDHURY MRS BORGHAIN MSB DEVI SC, CBI
	WITH I.A.(Crl.)/535/2016 in Crl.Pet./485/2014	CENTRAL BUREAU OF INVESTIGATION CBI Versus MD. NUR HUSSAIN	MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN MSB DEVI	MR.Z KAMAR MR.S CHOUDHURY MR.D DAS SC, CBI
22	Crl.Pet./301/2017 WITH LCR 1 FILE, FIXED	M/S. G.O.B.ENTERPRISE and ANR. Versus PROGRESSIVE MOTORS	MR G BAISHYA MR. A HASAN MS. B BORA	MR. A BHATTACHARYA
23	Crl.Pet./828/2017 FIXED	AJAY HALDIA Versus THE STATE OF ASSAM AND ANR	MR.A DAS MR.N SHARMA MR.D DAS MR.K GOOPTU(Sr.Adv.)	MR. B K KASHYAP MR. T R DEURI PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
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13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019
15)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

[For Tuesday, 7th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 11

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),
CRIMINAL APPEAL & DEATH REFERENCE MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
20	Crl.A./276/2015 WITH LCR AND P.B., FIXED, BY SLIP	KOBBAD ALI @ KOBAT ALI @ KOBAT MASTER and 12 ORS Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
	WITH			
21	Crl.A./266/2015	RAFIQUL HAQUE and 4 ORS Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
	WITH			
22	Crl.A./61/2016	MOTIUR RAHMAN and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
	WITH			
23	Crl.A./62/2016	SULTAN MAHMUD @ SULTAN @ SULTAN MAMUD Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR. D C BORAH MR.T BAIDYA MR.D BARMAN MR.S P CHITTAWAT MR.J A AHMED	PP, ASSAM
	WITH			
24	Crl.A./107/2016	ABUL HUSSAIN @ HUSSAIN and ANR Versus THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY (A2) MR.G SAROWAR MR.M HUSSAIN MR. A PARAMANIK MR.S U AHMED MR.M ISLAM MR. A AHMED (A2) MR A ALI MR.N UDDIN	PP, ASSAM
	WITH			
25	Crl.A./106/2016 WITH P.B. & LCR, FIXED	SRI BIRLAN NARZARY Versus STATE OF ASSAM and ANR	MRS.K K CHOUDHURY MR.P KALITA MR.J KALITA MR.A MEDHI	MRS. R S DEURI(R-2) MR.K BASUMATARYR-2 MR.J RABHA(R-2) PP, ASSAM MR.T R DEURI(R-2)

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
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13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019
15)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 68 TO 124 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
21	WP(C)/6225/2014 FIXED	CENTRAL BOARD OF TRUSTEES Versus M/S MUGA SEED DEVELOPMENT PROJECT CENTRAL SILK BOARD	MRD N BHATTACHARYA MR.D DEY	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MR.P DEY
22	WP(C)/27/2015 B/O	DIPEN HAZARIKA Versus STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
23	WP(C)/5793/2015 FIXED	SAMSUL ISLAM Versus THE UCO BANK and 7 ORS	MR.R ISLAM MS.A HUSSAIN MR.U K NAIR	MR.A J DAS(R- 1 to 5) MR.R K DUTTAR-1 to 5 MR.N BARUAH(R-1 to 5) MR.M K ALI(R-1 to 5)

LEAVE NOTE OF ADVOCATES FOR 07/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
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15)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
6	CRP/288/2017 WITH LCR, FIXED	NANDA KISHOR SINGH Versus DEBOJIT PRASAD SINGH	MR.K KALITA MR.S J SARMA MR.S N ADHYAPAK	MR. R J BORDOLOI MR. R ALI MR. T GOHAIN

LEAVE NOTE OF ADVOCATES FOR 07/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 14

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

22	I.A.(Civil)/3650/2018 B/O in MACApp./904/2018	SMT RUMI BARUAH SONOWAL AND 2 ORS Versus THE UNITED INDIA INSURANCE CO. LTD AND ANR	MR. P BHOWMICK MS. R DEKA MS B DAS	MR. R C PAUL (R1) MS L DAS (R1)
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WITH

MACApp./904/2018

	SMT RUMI BARUAH SONOWAL AND 2 ORS Versus THE UNITED INDIA INSURANCE CO. LTD AND ANR	MR. P BHOWMICK MS. R DEKA MS B DAS	MR. R C PAUL (R1) MS L DAS (R1)
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23	I.A.(Civil)/1530/2019 in MACApp./4313/2019	M/S. UNITED INDIA INSURANCE CO. LTD., MD. A AHMED Versus SMTI. BIDU TANTI AND 6 ORS.		
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WITH

MACApp./4313/2019
(Filing Number)

	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI BIDU TANTI AND 6 ORS		
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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
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15)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
48	Bail Appln./1066/2019 B/O	SAHED ALI Versus THE STATE OF ASSAM	MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
MOTION (BA)				
49	Bail Appln./1091/2019	MD. HUSNE MUBARAK Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS	PP, ASSAM
50	Bail Appln./1092/2019	DHRUBA JOTI KALITA @ DHRUBAJYOTI KALITA Versus THE STATE OF ASSAM	MR. N CHOUDHURY	ADDL PP,ASSAM
51	Bail Appln./1093/2019	DHRUBA JOTI KALITA @ DHRUBAJYOTI KALITA Versus THE STATE OF ASSAM	MR. N CHOUDHURY	ADDL PP,ASSAM
52	Bail Appln./1094/2019	MANIK CH. NATH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
53	Bail Appln./1095/2019	HEM KANTA MEDHI Versus THE STATE OF ASSAM	MR. U K BARMAN MR G PEGU MR H ALI	PP, ASSAM
54	Bail Appln./1096/2019	MD. SEIKH SADI Versus THE STATE OF ASSAM	MR S DAS MD. S ALOM MR S HOQUE MR J RAHMAN	PP, ASSAM
55	Bail Appln./1097/2019	MD. KUDDUS ALI Versus THE STATE OF ASSAM	MR. MD S HOQUE MR M HOQUE	PP, ASSAM
56	Bail Appln./1098/2019	MOINUL HOQUE Versus THE STATE OF ASSAM	MR GIAS UDDIN AHMED MR M Z SHAH	PP, ASSAM
57	Bail Appln./1099/2019	RANJIT RAY Versus THE STATE OF ASSAM	MR. R D BHUYAN MS T BARUAH	PP, ASSAM
58	Bail Appln./1100/2019	KUSHAL GOSWAMI Versus THE STATE OF ASSAM	MRS S BEGUM	PP, ASSAM
59	Bail Appln./1101/2019	MD. ASRAB ALI @ ASRAF ALI Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. A HUSSAIN	PP, ASSAM

60	Bail Appln./1102/2019	MD. SAHNUR ALI Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
61	Bail Appln./1103/2019	AMAN ALI Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
62	Bail Appln./1104/2019	ALIMUDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M DEKA	PP, ASSAM

MOTION

63	AB/1264/2019 FIXED	BASANT KUMAR AGARWAL Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
64	AB/1333/2019	DILIP MANDAL AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. A A AKAND	PP, ASSAM
65	AB/1335/2019	MRINAL GOSWAMI AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A BORAH	PP, ASSAM
66	AB/1336/2019	GHUGLY BASFOR @ JOGLA BASFOR AND ANR. Versus THE STATE OF ASSAM	MR A DASGUPTA MS. B DAS MR. B DAS	PP, ASSAM
67	AB/1337/2019	ZIAUR RAHMAN Versus THE STATE OF ASSAM	MR. S B RAHMAN MR A W AMAN	PP, ASSAM
68	AB/1338/2019	SAIRUDDIN Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
69	AB/1339/2019	BABALU SINGH ALIAS BABLU SINGH Versus THE STATE OF ASSAM	MR Z ALAM MR U SARMA MR P BARGOHAIN	PP, ASSAM
70	AB/1340/2019	HEMAN DAS Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
71	AB/1341/2019	ROHAN SODIAL AND ANR. Versus THE STATE OF ASSAM	MS R S SADIAL MR. S S S RAHMAN MR. S B RAHMAN MR. M L PANDIA MR. M R SODIAL	PP, ASSAM
72	AB/1342/2019	YUNUS ALI AND ANR. Versus THE STATE OF ASSAM	MR. G PHUKAN MR H SHARMA MR. C PRADHAN	PP, ASSAM
73	AB/1343/2019	PRASANTA RAJKHOWA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MS L HMAR	PP, ASSAM
74	AB/1344/2019	MOSTAFA ALI Versus THE STATE OF ASSAM	MR S DAS MD. S ALOM MR S HOQUE MR J RAHMAN	PP, ASSAM
75	AB/1346/2019	HASEN ALI Versus THE STATE OF ASSAM	MD S ALI MR. N DUBEY MR D J ADHIKARY	PP, ASSAM
76	AB/1347/2019	HOSSAIN ALI Versus THE STATE OF ASSAM	MD S ALI MR. N DUBEY MR D J ADHIKARY	PP, ASSAM
77	AB/1348/2019	RANJIT KAKOTY Versus THE STATE OF ASSAM	MR. S B RAHMAN MR A W AMAN	PP, ASSAM

BAIL HEARING (BA)

78	Bail Appln./937/2019 WITH BA 892/19(D/O), FIXED	SHALUMON ALI SK. @ SOLEMAN ALI SK. Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
10	AB/1334/2019	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S H SIKDAR MR MINTU SAIKIA	PP, ASSAM
11	AB/1345/2019	SANGEETA GUPTA AND ANR. Versus THE STATE OF ASSAM	MRS I MAZUMDAR MR I S MAJUMDAR	PP, ASSAM
<u>ADMISSION</u>				
12	Crl.Pet./131/2019 FIXED	AMIR HUSSAIN KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR H BORAH	MS C M DEKA (R2) MR. A S TAPADER (R2) PP, ASSAM
13	Crl.Pet./189/2019 B/O	DEBJANI BISWAS AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ISLAM MR A MOTALIB MS. L WAJEEDA	MR. T DEURI (R2) PP, ASSAM
<u>ORDERS</u>				
14	Crl.Rev.P./128/2019 FIXED	MOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	PP, ASSAM
<u>HEARING</u>				
15	Crl.Pet./185/2018 WITH LCR 1 FILE, FIXED	RITAMONI DEVI Versus THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. B DAS MR. A LAL MS. S G MOMIN MR. M PANDIT	MR. S BANIK (R2) MR. N HOQUE (R2) MR. N HOQUE (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
8)	MS. A VERMA	01-05-2019	To	10-05-2019
9)	MS. N M DEKA	02-05-2019	To	20-05-2019
10)	MR. L P SHARMA	30-04-2019	To	09-05-2019
11)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019
15)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday, 7th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 70 TO 146 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
4	WP(C)/7864/2016 FIXED	GOLAPI BORAH and 3 ORS. Versus UNION OF INDIA and 6 ORS.	MR.H SARMA MR.A D CHOUDHURY	DR. B AHMED(sc, irrigation deptt.) MR. M KHAN(R-8) MRS. V L SINGH (R-8) SC, NHAI MR. N UPADHAYAY (SC, IRRIGATION DEPT.) MR. R BORPUJARI (SC, REVENUE DEPT., R-3) MS. H DAS MRJ RAHMAN(R-8) MR. S R BORUAH (GA, ASSAM) ASSTT.S.G.I. MRS.S KALITA(R-8)

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